NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 26.02.2020 NOTICE

Take notice that the following matter will be listed on 16.03.2020.

| S. No. | Case No. | Name of the parties | Counsel for | Counsel for |
|--------|-----------------------|------------------------|------------------|-----------------------|
| | | | Appellants | Respondents |
| 1. | Comp. App. (AT) (Ins) | Shalini Singhal & Ors. | Suruchi Aggarwal | Rudreshwar Singh-R3 |
| | No. 1244 of 2019 | Vs. | | Aditi Sinha-(R1 & R2) |
| | | Rahul Singh & Ors. | | Aditya Dewan |
| | | | | Amit Singh |
| | | | | |
| | | With | | |
| 2. | Comp. App. (AT) (Ins) | Sanjeev Abrol | Rudreshwar Singh | Aditi Sinha-(R1 & R2) |
| | No. 1249 of 2019 | Vs. | | Snehit Choudhary |
| | | Rahul Singh & Ors. | | |
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